NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	For filing Objections	241/242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL.

NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ASIM HALIK

R1,2,3 &8

9880915157

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent R2 file statement of objections. Counsel for R8 filed objections. Malik & Kechettira filed vakalath for R8, R10 & R11. For filing objections, time extended till 16/02/2018. Counsel for Respondent R4 to R7 and R9 requested time for filing objections. Counsel for Petitioner filed Application alongwith D.D, Registry to verify and put up.

Member (T)

Member (J)